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P.K.NAYAK VS.NCERT

ORDERS SL.NO.28
O.A.No.415/2016
Date-02.12.2016

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Heard Mr.N.R.Routray, learned counsel for the applicant and Mr.B.Dash, learned counsel for NCERT. By filing a Memo at Flag-Y to the O.A., Mr.Routray has prayed for withdrawal of this O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.



MEMBER(J)